

/FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF TOUGH CASTING PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Tough Casting Private Limited
2.	Date of incorporation of corporate debtor	16 th March, 1988
3.	Authority under which corporate debtor is incorporated /Registered	ROC-Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U27310PN1988PTC046562
5.	Address of the registered office and principal office (if any) of corporate debtor	E- 68, MIDC Shiroli Kolhapur, MH 416122.
6.	Date of closure of Insolvency Resolution Process	2 nd March, 2025
7.	Liquidation commencement date of corporate debtor	The Hon'ble NCLT passed the order for liquidation of Corporate Debtor on 29 th July, 2025. The said order was uploaded on the NCLT portal on 4 th August, 2025.
8.	Name and registration number of the insolvency professional acting as liquidator	Abhijit Gokhale IBBI Registration No. IBBI/IPA-002/IP-N00964/2020-2021/13092
9.	Address and e-mail of the liquidator, as registered with the Board	Registered address: A/1903, 19th Floor, N L Aryavarta, N L Complex, Dahisar East, Op. Anand Nagar, Mumbai - 400068. Email: abhijitgokhale07@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Correspondence Address: Orion Resolution and Turnaround Private Limited, 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala, Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400093. Email: liquidation.toughcasting@gmail.com
11.	Last date for submission of claims	3rd September, 2025

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of **Tough Casting Private Limited** vide order dated **29th July 2025**. The said order was uploaded on the NCLT Portal on **4th August 2025**.

The stakeholders of the **TOUGH CASTING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 3rd September, 2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the Liquidation Process, the claims submitted by such a stakeholder during the Corporate Insolvency Resolution Process under the Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.



Abhijit Gokhale,
Liquidator of Tough Casting Private Limited
Registration No. IBBI/IPA-002/IP-N00964/2020-2021/13092
Registered Address: A/1903, 19th Floor, N L Aryavarta, N L Complex, Dahisar East, Op. Anand Nagar, Mumbai - 400068

Correspondence Address: 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400059.
Process specific e-mail ID for correspondence: liquidation.toughcasting@gmail.com
AFA valid upto 30th June, 2026

Date: 6th August, 2025
Place: Mumbai